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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

O.A.NO.1109/2003

Friday, this the 2nd day of May, 2003

Hon'ble Shri Justice V.S. Aggarwal, Chairman
Hon'ble Shri Govindan S. Tampli, Member (A)

Shri Arvind Kumar Verma
s/o Shri Shree Pal Verma
Village & Post Office - Muradganj
Distt. Auraiya (UP)

..Applicant
(By Advocate: Shri Parminder for Shri P.S. Mahendru)

Versus

1. Union of India through
the Secretary
Ministry of Communications
(Dept. of Posts)
Sanchar Bhawan, New Delhi-1
2. The Chief Postmaster General
UP Circle, Lucknow (UP)
3. The Asstt. Superintendent of Post Offices
Auraiya Sub Division
Auraiya (UP)
4. Shri Sushil Babu Dubey,
s/o Shri Jai Narain Dubey
Village & PO Haiderpur
Dist. Auraiya (UP)

..Respondents

O R D E R (ORAL)

Shri Justice V.S. Aggarwal:

A notice was issued to the applicant for recruitment to the post of Gramin Dak Sewak Mail Delivery. The applicant had submitted the application for the same. He has not been appointed as yet. In this regard, he has already submitted a representation dated 14.10.2001 followed by a reminder dated 27.3.2003.

2. At this stage when the representation of the applicant is pending, we dispose of the present application with a direction to respondent No.3 to

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dispose of the aforesaid representation by passing a speaking order within a period of four months from the date of receipt of a certified copy of the present order.

(Govindan S. Tampi)
Member (A)

Sunil

Ag
(V.S. Aggarwal)
Chairman